

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511

IB-508/ND/2021

IA-4075/2023, IA/2313/2023, IA/894/2023, IA/4684/2022, IA/3881/2022,
IA/5942/2021, IA/39/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

.....Applicant

Vs.

SNG Trading Company Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Sr Adv Kapil Sibal, Sr. Adv Krishnendu Datta, Adv Prateek Kumar, Adv Vaishnavi, Adv Apeksha Dhananjay
For the Respondent : Sr Adv Sanjiv Sen, Adv Kumar Anurag Singh, Adv Nakul Mohta, Adv Vinayak Bhandari, Adv Zaina Khan, Adv Riya Dhingra, Adv Vidhi Gupta, Adv Anjali Singh, Adv Anish Ahlawat, Adv Pragyan Mishra

ORDER

List this matter on **07.05.2024 at 11:30 pm.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**